

basic question which is being raised in all the conferences. That is the objection. The State Governments and also the employers are not for it. There are some workers' federations which want the secret ballot. Some State Governments, which I have mentioned, also want it. About the second part, it is true that the West Bengal Government sent us a Bill about secret ballot. We requested them to see that there are certain laws, the Centre's labour policies, which affect the entire country. I hope the hon. Member will agree that this is one which affects the entire country. Therefore, we requested them whether it would be possible for them to wait till a Central decision was taken.

SHRI BHUPESH GUPTA: Although the State Government and the Central Government agree with some of the recommendations of the National Labour Commission, especially the one relating to the recognition of the unions and other matters like that, may I know whether it is not a fact that as a result of this attitude of the Government some unions boycotted the meeting and protested against it? Let him answer it.

SHRI BHAGWAT JHA AZAD: The last meeting held some time ago was not attended by the representatives of the AITUC. They did not participate in the meeting. They said that they had got basic objections to the working of the labour laws in the country and the industrial relations system and other things. Informally, we requested them and we talked to them, but somehow or other we have not been able to convince them. We are looking forward to an opportunity in future to discuss with them the different aspects of industrial relations.

MR. CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

CULTIVATION OF SWEET POTATO

*498. **SHRI BANKA BEHARY DAS:** Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the steps taken by Government to popularise cultivation of tuber crops like tapioca and sweet potato in regions where cultivation of major cereals are not possible;

(b) in which States demonstration farms have been established to popularise the improved varieties of tuber crops; and

(c) which State Governments have taken interest to popularise them during the Fourth Plan?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE,

COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) to (c) The information is being collected from the State Governments and will be placed on the Table of the House when received.

UNSECURED LOANS TO SMALL FARMERS

*500. **SHRI THILLAI VILLALAN:** Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government have any programme to give unsecured loans to the small farmers to make the production increased in 1970-71, and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a) and (b) The loaning policies of institutional agencies like cooperatives and commercial banks have been oriented to provide loans to small farmers on the basis of production potential and repaying capacity, rather than on the basis of security.

श्री चारुमजूमदार की मलिकयत
की भूमि

*503. श्री निरंजन वर्मा :

श्री सुन्दर सिंह भंडारी :

श्री प्रेम मनोहर :

श्री ना० कृ० शेजवलकर :

श्री लाल झाडवाणी :

क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नक्सली नेता श्री चारु मजूमदार के पास चम्पासारी क्षेत्र में अधिकतम सीमा से अधिक भूमि थी जिसे उसने अब अपने दो नजदीकी रिश्तेदारों के नाम हस्तान्तरित कर दिया है ;

(ख) क्या यह भी सच है कि 1967 में सरकार ने श्री मजूमदार से 63 एकड़ भूमि ली थी जिसके एबज में उसे 30 हजार रुपये दिये जा रहे हैं ; और

(ग) ऐसे अन्य नक्सलवादी नेताओं के नाम क्या हैं जिनके पास निर्धारित अधिकतम सीमा से अधिक भूमि है अथवा जिन्होंने अपने अपने रिश्तेदारों को भूमि हस्तान्तरित कर